

15.31 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 323).

SHRI KOLUR BASAVANAGOUD (BELLARY): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI KOLUR BASAVANAGOUD: I introduce the Bill.
